

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH :: NEW DELHI

ORIGINAL APPLICATION No. 225 of 2022

IN THE MATTER OF:

NITIN DHIMAN

....APPLICANT

VERSUS

STATE OF PUNJAB . & ORS.

....RESPONDENTS

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Filed by

R 7

Punjab Dyers Association, Tajpur Road

Ludhiana

punjabdyers@gmail.com

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**RESPONSE OF RESPONDENT NO 7, PUNJAB DYERS
ASSOCIATION TO THE REPORT FILED BY RESPONDENT NO 1
AND AMICUS CURAE SH GAURAV AGARWAL, ADVOCATE IN
AUGUST 2023**

MOST RESPECTFULLY SHOWETH:

1. That a matter of Original Application No 225/22, titled Nitin Dhiman Vs State of Punjab & Others, pertaining to pollution of Buddha Nala, Ludhiana due to dyeing industries etc at Ludhiana is under consideration of this Hon'ble Tribunal.

2. That Punjab Dyers Association, Tajpur Road, Ludhiana was impleaded as Respondent No 7 vide order of Hon'ble Tribunal dated 24.1.2023 upon hearing IA no 20/2023 in the OA No 225/2022.
3. That a status report/ response to the OA has been filed by the Respondent on 19.5.2023 and the same is placed at running page no 338 - 453.
4. That upon hearing the matter on 26.5.2023, this Hon'ble Tribunal was pleased to direct Respondent NO 1 to 4 to file affidavit giving the present status of the project for use of treated waste water discharged from CETPs and STPs at Ludhiana in to Buddha Nala for irrigation of agricultural land. The Respondent No 1, Chief Secretary, Govt of Punjab had requested through his affidavit dated 4.8.2023 for two months time to submit said affidavit giving present status of the project for use of treated waste water discharged from CETPs and STPs at Ludhiana in to Buddha Nala for irrigation of agricultural land. Affidavit of Chief Secretary is placed at running page no 789-791. However, the Respondent No 1 to 4 have not filed said status report till now.
5. That this Hon'ble Tribunal was pleased to appoint Sh Gaurav Agarwal, Advocate, Supreme Court as Amicus Curae in the matter to assist Hon'ble Tribunal in the matter of present OA.
6. That Sh Gaurav Agarwal, AC along with applicant Sh Nitin Dhiman and officials of Punjab Pollution Control Board inspected the 50 mld CETP being managed by Respondent No 7 on 21.7.2023. Thereafter, the Ld AC has filed his report dated 2.8.2023 before Hon'ble Tribunal and the same is placed at running page No 685-785.

7. That Ld AC has made certain observations in respect of 50 mld CETP in his report dated 2.8.2023. The said observations and response of the Respondent to said observations is presented in following table.

S No./ para of Ld AC report	Observation of Ld AC in respect of 50 mld CETP (Running page 690-696)	Response/ Remark of the Respondent No 7
1/6(iv)	On line results were not showing data since 6.7.2023 although system was working and show results of COD, BOD, SS, and pH with in limits.	During rainy season, the electric connector had got rusted resulting in the fault. The same was got rectified immediately upon coming to notice. Off line display is available at final out let.
2/6(v)	Testing of inlet parameters is being done at stage of aeration after homogenisation of the effluent, instead of at inlet.	The inlet parameters are being tested for sample from equalisation tank as per CPCB guidance. The EQ is provided aeration for homogenisation of the effluents.
3/6(vi)	PPCB test report dt 20.6.2023 show that results are with in limits prescribed by CPCB but exceed the limits prescribed by PPCB. (Copy placed at running page 753-754)	The effluent from CETP meets CPCB/ EP Act prescribed standards. PPCB has not prescribed any standard of its own. Consent order clearly prescribed as such (running page 355). Test report for ...

		month is enclosed as Annexure R7/1 colly
4/6(vii)	SCADA system enables PPCB and SPV to monitor effluent received at CETP from individual industry but it can not detect if industry bye pass effluent at industry.	SPV does not have regulatory powers. PPCB has powers to inspect/detect any bye pass for action under Water Act 1974. SPV is monitoring the effluent received at CETP and the same is broadly matching the cumulative total of member unit discharge in given conditions.
5/6(ix)	SCADA at CETP can not tell if a member unit has higher capacity to produce effluent than share obtained by it for effluent discharge in to CETP.	The SPV has provided list of all member units to PPCB along with shares obtained by unit that clearly show permitted discharge from each unit in to CETP.
6/6(x)	GNE report shown by applicant shows that about 50% of 103 member units has share for discharge of effluent in to CETP equivalent to 10-73 % of respective effluent generation capacity.	As above. It may be pointed out here that PPCB is not fair in not asking any of scattered unit to obtain GNE report but forced only CETP members for it. More over, GNE report based on machinery capacity has no relevance to SPV. PPCB is regulatory authority to grant consent and taking action accordingly.
7/6(xi)	Connection for discharge of	As above. Each member unit

	effluent from any member units in to CETP is not based on their production capacity	has installed flow meter at outlet of the unit whose data is on line and available to SPV and PPCB.
8/6(xii)	CETP SPV does not have any mechanism to check ground water extraction by member units	Ground Water extraction in Punjab is governed by Punjab Water Resources Management & Regulation Act 2020 and guidelines made there under.
9/6(xiii)	There is huge variation in sludge generated by three CETPs. 60, 15 and 250 t/month for 15, 50 and 40 mld CETP respectively.	The quantity of average sludge produced per month is about 150 t. 15t is mentioned due to typo error. The quantity is less due to low pollution load because of large number of polyester /acrylic dying and only washing unit members.
10/7(i)	Buddha nala has encroachments on both side and it is full of cow dung, plastic waste etc. about 300 dairies are located adjoining the drain.	PPCB and Municipal Corporation has not taken any corrective measures on these issues. Complaint is lodged many times against illegal connection of dairy effluent etc in to CETP sewer line. A copy of complaints sent to authorities is enclosed as Annexure Annexure R 7/ 2 . Copy of news report is also enclosed as Annexure R 7/3 .

11/7(ii)	As informed by PPCB that for 42 of 54 scattered dyeing units, orders are issued to disconnect sewer line. Only 1 of remaining 12 units have attained zld. 1 of these is issued order for disconnection of sewer line and remaining 10 are allowed time up to 31.3.2024 to segregate discharge from municipal sewer line. These all units discharge about 16.54 mld waste water in to buddha nala.	Ld AC has mentioned status for July 2023. Even on 29 Oct 2023, as per news report (Annexure R7/4), Municipal Corporation is still serving notices to 33 units to disconnect their sewer connection of their own. It seems a time pass ploy.
12/8	As per news report 50 mld CETP was found discharging untreated effluent in to sewer line during inspection by Municipal Corporation. (News report at running page 784).	An old domestic sewer line existing in CETP site office at premises was found connected to sewer line since prior to CETP construction. It could not take any dyeing effluent due to level difference. Line has been disconnected. Reply sent to LMC is enclosed as Annexure R7/5.



Respondent No 7

Punjab Dyers Association, Tajpur Road

Ludhiana

New Delhi

Dated 17.11.2023

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....RESPONDENTS

AFFIDAVIT

I, Vivek Kumar Jindal, a Director of Punjab Dyers Association at present at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am presently a director of Punjab Dyers Association, a Company registered under company Act having Registered office at Kaka Road, Opp. Central Jail, Tajpur Road LUDHIANA PUNJAB, and duly authorized by the Company to file this affidavit.
2. That I am fully conversant with case as derived from office record and competent to swear to this affidavit.
3. That I have read the accompanying response and have understood the contents thereof. The facts stated there in are true and correct to the best of my knowledge and nothing has been concealed there from.
4. That the Annexures are true copy of the originals.

Vivek Kumar Jindal
DEPONENT

VERIFICATION:

Verified at Ludhiana on this day of Nov 2023, I the above named deponent, do hereby verify that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Verified that the affidavit/S.P.A./G.P.A. has been readover & explained to the deponent executant who seemed directly to understand the same at the time making the

Vivek Kumar Jindal
DEPONENT

attested as Identified

NOTARY PUBLIC
 LUDHIANA (Pb.) India

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11 8 NOV 2023

7
Eg 2023
P.C.U. 10/10/23
105/05

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

- | | |
|--|--|
| 1. Laboratory Sample No. | E-2845-2847//H.O.Lab. Monitoring/2023 |
| 2. ULR No. | ULR-TC704518000000006308 |
| 3. Name of Industry | M/s CETP 50 MLD, Tujpur Road, Ludhiana |
| 4. Name of Sample collecting Officer | Er. Jaspal Singh AEE |
| 5. Designation of the officer authorizing Test | Environmental Engineer, Regional Office-I, Ludhiana |
| 6. Type of Sample | Grab |
| 7. Date & Time of Sample collection | 18.04.2023 |
| 8. Date & Time of Sample receipt in Lab. | 19.04.2023 |
| 9. Period of Analysis | 19.04.2023 to 02.05.2023 |
| 10. Test Methods | As per relevant parts of IS:3025/IS:1622 & Methods of APHA |

Results

Sr. No.	Parameters	Inlet of ETP	Outlet of ETP	SBR III (Aeration Tank)
1.	pH	7.6	8.0	-
2.	Color (P.C.U)	110	20	-
3.	Total Suspended Solids mg/l	217	72	-
4.	Total Dissolved Solids mg/l	3186	2075	-
5.	Bio-chemical Oxygen Demand mg/l	141	21	-
6.	Chemical Oxygen Demand mg/l	458	96	-
7.	Ammonical Nitrogen mg/l	9.8	4.6	-
8.	Sulphide mg/l	8.2	BDL	-
9.	Phenolic Compound mg/l	BDL	BDL	-
10.	Total Chrome mg/l	BDL	BDL	-
11.	Oil & Grease mg/l	9.3	BDL	-
12.	SAR	6.3	3.7	-
13.	RSC	0.12	0.08	-
14.	MLSS	-	-	1720
15.	MLVSS	-	-	1210
16.	Bio-Assay mg/l	-	60% survival of Fish in 100% effluent after 96 hours	-

Remarks: : No Specific Standard Prescribed as per E.P.A. However, if any stringent/other standards have been imposed by the Board, the same shall prevail
No: BDL means Below Method Detection Limit.

---End of Report---

Scientific Officer
3/5/23

Endst. No: 10515-17

Di. 04-05-23

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-Ludhiana
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-III, Ludhiana.

Asst. Scientific Officer

PUNJAB DYERS ASSOCIATION

(A Company incorporated under Section 25 of the Companies Act, 1956)

CIN : U93000PB2010NPL033734 | GST No: 03AAFCP4960L1Z8

A SPV FOR 50 MLD COMMON EFFLUENT TREATMENT PLANT (CETP)



Regd. Office : Shree Balaji Processors, Kaka Road, Opp. Central Jail, Tajpur Road, Ludhiana - 141007 (Punjab)

E-mail : punjabdyers@gmail.com | Mobile : 93578-50500, 98880-45670

Date-08/07/2023

ਸੇਵਾ ਵਿਖੇ,

ਮੁੱਖ ਮੰਤਰੀ ਪੰਜਾਬ ਸਰਦਾਰ ਭਗਵੰਤ ਸਿੰਘ ਮਾਨ ਜੀ

ਵਾਤਾਵਰਨ ਮੰਤਰੀ ਗੁਰਮੀਤ ਸਿੰਘ ਮੀਤ ਹੋਅਰ ਜੀ

ਰਾਜਸਭਾ ਮੈਂਬਰ ਅਤੇ ਵਾਤਾਵਰਨ ਪ੍ਰੇਮੀ ਸਤਿਕਾਰਯੋਗ ਸੰਤ ਸੀਚੇਵਾਲ ਜੀ

MLA ਹਲਕਾ ਪੂਰਬੀ ਸਰਦਾਰ ਦਲਜੀਤ ਸਿੰਘ ਗਰੇਵਾਲ ਭੋਲਾ ਜੀ

ਵਿਗਿਆਨ, ਤਕਨਾਲੋਜੀ ਅਤੇ ਵਾਤਾਵਰਣ ਵਿਭਾਗ ਸੈਕਟਰੀ ਰਾਹੁਲ ਤਿਵਾੜੀ ਜੀ

ਕਮਿਸ਼ਨਰ ਨਗਰ ਨਿਗਮ

ਲੁਧਿਆਣਾ

ਚੈਅਰਮੈਨ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਨ ਬੋਰਡ

ਪਟਿਆਲਾ

ਮੈਂਬਰ ਸੈਕਟਰੀ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਨ ਬੋਰਡ ਪਟਿਆਲਾ

ਚੀਫ਼ ਇੰਜੀਨੀਅਰ

ਲੁਧਿਆਣਾ

ਸੀਨੀਅਰ ਵਾਤਾਵਰਨ ਇੰਜੀਨੀਅਰ

ਲੁਧਿਆਣਾ-20-2

ਵਿਸ਼ਾ - ਪੰਜਾਬ ਡਾਇਰ ਐਸੋਸੀਏਸ਼ਨ ਦੇ 50mlld CETP ਪਲਾਂਟ ਦੇ ਪ੍ਰਾਈਵੇਟ ਸੀਵਰੇਜ ਵਿੱਚ ਕਾਰਪੋਰੇਸ਼ਨ ਵੱਲੋਂ ਗ੍ਰੀਨ ਕੈਟਾਗਰੀ ਇੰਡਸਟਰੀ ਅਤੇ ਕਈ ਕਲੋਨੀਆਂ ਘਰੇਲੂ ਪਾਣੀ ਆਉਣ ਕਾਰਨ 50mlld CETP ਪਲਾਂਟ ਦੇ ਸੀਵਰੇਜ ਦਾ ਉਵਰਫਲੋ ਹੋਣ ਬਾਰੇ, ਕੂੜਾ ਕਰਕਟ ਆਉਣ ਕਰਕੇ 70 ਕਰੋੜ ਦਾ CETP ਪਲਾਂਟ ਖਰਾਬ ਅਤੇ ਫੇਲ ਹੋਣ ਬਾਰੇ। ਸਾਰੀਆਂ ਫੈਕਟਰੀਆਂ, ਕਲੋਨੀਆਂ ਅਤੇ ਘਰੇਲੂ ਬਰਸਾਤੀ ਪਾਣੀ ਆਉਣ ਕਰਕੇ ਸੀਵਰੇਜ ਲਾਈਨ ਦਾ ਉਵਰਫਲੋ ਹੋਣਾ।

ਸ੍ਰੀ ਮਾਨ ਜੀ ਬੇਨਤੀ ਇਹ ਹੈ ਕਿ 50mlld CETP ਪਲਾਂਟ ਵਿੱਚ ਲੱਗਭੱਗ 105 dyeing ਫੈਕਟਰੀਆਂ ਦਾ ਪਾਣੀ ਆਉਂਦਾ ਹੈ। ਇਹ ਸਾਰੀਆਂ ਫੈਕਟਰੀਆਂ CETP ਦਾ ਲੱਖਾਂ ਰੁਪਏ ਪਾਣੀ ਡਿਸਪੇਂਜਲ ਦੇ ਰਹੀਆਂ ਹਨ। ਇਹ ਸਾਰੀਆਂ ਫੈਕਟਰੀਆਂ ਜਸਵਾਲ ਕੰਪਲੈਕਸ, ਮਾਹਵੀਰ ਕੰਪਲੈਕਸ ਅਤੇ ਕੱਕਾ ਰੋੜ ਤੇ ਸੱਲ ਰਹੀਆਂ ਹਨ।

PUNJAB DYERS ASSOCIATION

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ਇਸ ਸਾਰੇ ਏਰੀਏ ਵਿੱਚ ਪੰਜਾਬ ਡਾਇਰ ਐਸੋਸੀਏਸ਼ਨ ਵਲੋਂ ਆਪਣੀਆਂ 105 ਡਾਇੰਗ ਫੈਕਟਰੀਆਂ ਦੇ ਪਾਣੀ ਦੇ ਹਿਸਾਬ ਨਾਲ ਆਪਣਾਂ ਪ੍ਰਾਈਵੇਟ ਸੀਵਰੇਜ ਡਿਜ਼ਾਇਨ ਕਰਕੇ ਪਾਈਆਂ ਹੋਈਆਂ ਹੈ।

ਸ੍ਰੀ ਮਾਨ ਜੀ ਹੈਰਾਨੀ ਦੀ ਗੱਲ ਇਹ ਹੈ ਕਿ ਇਸ ਏਰੀਏ ਵਿੱਚ ਕਾਰਪੋਰੇਸ਼ਨ ਵੱਲੋਂ ਕੋਈ ਵੀ ਸੀਵਰੇਜ ਨਹੀਂ ਪਾਈਆਂ ਹੋਈਆਂ। ਸੀਵਰੇਜ ਨਾ ਹੋਣ ਦੇ ਬਾਵਜੂਦ ਵੀ ਕਾਰਪੋਰੇਸ਼ਨ ਵਲੋਂ NOC ਦੇਕੇ ਲੱਗਭਗ 200 ਫੈਕਟਰੀਆਂ ਲਗਵਾ ਦਿੱਤੀਆਂ ਹਨ ਅਤੇ ਕਈ ਕਲੋਨੀਆਂ ਜਿਸ ਨੂੰ ਵੀ NOC ਦਿੱਤੀ ਹੋਈ ਹੈ ਇਹਨਾਂ ਫੈਕਟਰੀਆਂ ਵਿੱਚ ਲੱਖਾ ਦੀ ਗਿਣਤੀ ਲੇਬਰ ਕੰਮ ਕਰਦੀ ਹੈ ਅਤੇ ਇਹਨਾਂ ਕਲੋਨੀਆਂ ਵਿੱਚ ਲੱਖਾ ਲੋਕ ਰਹਿੰਦੇ ਹਨ। ਕਾਰਪੋਰੇਸ਼ਨ ਸਭ ਤੋਂ ਬਿਲ ਲੈ ਰਹੀ ਹੈ।

ਦੱਸਣਯੋਗ ਗੱਲ ਇਹ ਹੈ ਕਿ ਉਪਰੋਕਤ ਫੈਕਟਰੀਆਂ ਅਤੇ ਕਲੋਨੀਆਂ ਦਾ ਸਾਰਾ ਪਾਣੀ ਅਤੇ ਕੂੜਾ ਕਰਕਟ 50mlld CETP ਵਿੱਚ ਸਾਡੇ ਸੀਵਰੇਜ ਲਾਈਨ ਵਿੱਚ ਆ ਰਿਹਾ।

ਸ੍ਰੀ ਮਾਨ ਅਸੀਂ 50 MLD CETP ਪਲਾਂਟ ਆਪਣੀ ਇੰਡਸਟਰੀ ਦੇ ਹਿਸਾਬ ਨਾਲ ਤਿਆਰ ਕੀਤਾ ਹੈ। ਨਾ ਕਿ ਉਪਰੋਕਤ ਫੈਕਟਰੀਆਂ ਅਤੇ ਕਲੋਨੀਆਂ ਦੇ ਪਾਣੀ ਲਈ ਤਿਆਰ ਕੀਤਾ ਹੈ। ਅਸੀਂ ਆਪਣੇ CETP ਵਿੱਚ ਉਪਰੋਕਤ ਕਲੋਨੀਆਂ ਅਤੇ ਫੈਕਟਰੀਆਂ ਪਾਣੀ ਸਾਫ਼ ਨਹੀਂ ਕਰ ਸਕਦੇ ਕਿਉਂਕਿ ਸਾਡੀ ਕਏਪਸਟਈ ਪਹਿਲਾਂ ਹੀ ਪੂਰੀ ਹੈ। ਸਾਡੇ ਮੈਂਬਰਾਂ ਪਾਣੀ ਸਾਫ਼ ਕਰਨ ਦਾ ਬਿਲ ਦੇਣ ਦੇ ਬਾਵਜੂਦ ਵੀ ਆਪਣੀਆਂ ਫੈਕਟਰੀਆਂ ਰੋਕ ਰੋਕ ਕੇ ਚਲਾਉਣੀਆਂ ਪੈ ਰਹੀਆਂ ਹਨਕਹਿਣ ਦਾ ਮਤਲਬ ਡਾਇੰਗ ਫੈਕਟਰੀਆਂ ਦਾ ਪਾਣੀ ਬਿਲ ਦੇਕੇ ਵੀ ਨਹੀਂ ਜਾ ਰਿਹਾ ਉਪਰੋਕਤ ਫੈਕਟਰੀਆਂ, ਕਲੋਨੀਆਂ ਦਾ ਪਾਣੀ ਫਰੀ ਵਿਚ CETP ਤੇ ਜਾ ਰਿਹਾ। ਉਪਰੋਕਤ ਫੈਕਟਰੀਆਂ ਅਤੇ ਕਲੋਨੀਆਂ ਦੇ ਪਾਣੀ ਨਾਲ pda ਦਾ ਸੀਵਰੇਜ ਉਵਰਫਲੋ ਕਰਦਾ ਹੈ। ਪਾਣੀ ਕੂੜਾ ਕਰਕਟ ਆਉਣ ਨਾਲ ਸਾਡਾ ਸੀਵਰੇਜ ਖਰਾਬ ਹੋ ਰਿਹਾ ਹੈ। ਕ੍ਰਿਪਾ ਕਰਕੇ ਇਕ ਅਲੱਗ ਸੀਵਰੇਜ ਪਾਕੇ ਸਾਡੇ 70 ਕਰੋੜ ਦੇ CETP ਪਲਾਂਟ ਨੂੰ ਬਚਾਇਆ ਜਾਵੇ ਜੀ।

ਆਪ ਜੀ ਦਾ ਵਿਸ਼ਵਾਸ ਪਾਤਰ।

Kamal Chauhan director

Punjab dyers association

Ludhiana

9815003584

To

Punjab Chief Minister Sardar Bhagwant Singh Maan

Environment Minister Gurmeet Singh Meeta Hare

Rajya Sabha member and environmentalist Reverend Sant Seechewal ji

MLA Constituency East Sardar Daljit Singh Grewal Bholaji

Science, Technology and Environment Department Secretary Rahul Tiwari

Commissioner Municipal Corporation Ludhiana

Chairman Punjab Pollution Board Patiala

Member Secretary Punjab Pollution Board Patiala

Chief Engineer Ludhiana

Senior Environmental Engineer

Ludhiana ZO-2

Subject -- Regarding overflow of sewage of 50mld CETP plant by corporation in private sewage of 50mld CETP plant by corporation and many colonies due to domestic water, 70 crore CETP plant malfunctioning and failure due to inflow of garbage. | Overflowing of sewage lines due to rainwater from all factories, colonies and households.

Sir, the request is that the 50mld CETP plant receives water from approximately 105 dyeing factories. All these factories are disposing water worth millions of CETP. All these factories are running at Jaswal Complex, Mahavir Complex and Kakka Road.

In this entire area, the Punjab Dyer Association has designed its own private sewage according to the water of its 105 dyeing factories.

Mr. Maan, the surprising thing is that there is no sewage in this area towards the corporation. Even though there is no sewerage, the corporation has set up about 200 factories by giving NOC and many colonies which have also been given Noc, lakhs of laborers work in these factories and lakhs of people live in these colonies. The corporation is charging the highest bill.

It is to be noted that all the water and sewage from the above factories and colonies are coming into our sewage line in the 50th CETP.

Sir Maan we have prepared 50 MLD EP plant according to our industry and not for water of above factories and colonies. In our LETP, we cannot clean the water of the above colonies and factories because our kay sty is already full. Even though our members pay the water cleaning bill, our factories are running on a stop basis. Not even going to the above factories, the water of Colonia is going to ETH for free Sewage of pda overflows with water from above factories and colonies. Our sewage system is deteriorating due to waste water. Please save our 70 crores CETP plant by having a separate sewage system.

Your Faithfully

Kamal Chauhan Diretor

Punjab Dyers Association

Ludhiana

9815003584

PUNJAB DYERS ASSOCIATION

(A Company incorporated under Section 25 of the Companies Act, 1956)

CIN : U93000PB2010NPL033734 | GST No: 03AAFCP4960L1Z8

A SPV FOR 50 MLD COMMON EFFLUENT TREATMENT PLANT (CETP)



Regd. Office : Shree Balaji Processors, Kaka Road, Opp. Central Jail, Tajpur Road, Ludhiana - 141007 (Punjab)
E-mail : punjabdyers@gmail.com | Mobile : 93578-50500, 98880-45670

Dated: 13.06.2023

ਸੇਵਾ ਵਿਖੇ

ਰਾਜਸਭਾ ਮੈਂਬਰ ਅਤੇ ਵਾਤਾਵਰਨ ਪ੍ਰੋਮੀ ਸਤਿਕਾਰਯੋਗ ਸੰਤ ਸੀਚੇਵਾਲ ਜੀ

MLA ਹਲਕਾ ਪੂਰਬੀ ਸਰਦਾਰ ਦਲਜੀਤ ਸਿੰਘ ਗਰੇਵਾਲ ਭੋਲਾ ਜੀ

ਕਮਿਸ਼ਨਰ ਨਗਰ ਨਿਗਮ
ਲੁਧਿਆਣਾ

ਚੇਅਰਮੈਨ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਨ ਬੋਰਡ
ਪਟਿਆਲਾ

ਚੀਫ਼ ਇੰਜੀਨੀਅਰ
ਲੁਧਿਆਣਾ

ਸੀਨੀਅਰ ਵਾਤਾਵਰਨ ਇੰਜੀਨੀਅਰ
ਲੁਧਿਆਣਾ -ZO-2

ਵਿਸ਼ਾ -- 10 ਡੇਅਰੀਆ ਵਲੋਂ CETP 50mld ਪਲਾਂਟ ਵਿੱਚ ਗੋਬਰ ਅਤੇ ਗੋਬਰ ਵਾਲਾ ਪਾਣੀ ਆਉਣ ਕਾਰਨ ਪਲਾਂਟ ਵਿੱਚ ਲੱਗੀ 50 ਕਰੋੜ ਰੁਪਏ ਮਸ਼ੀਨਰੀ ਦਾ ਖ਼ਰਾਬ ਹੋਣਾ ਅਤੇ ਗੋਬਰ ਅਤੇ ਗੋਬਰ ਵਾਲੇ ਪਾਣੀ ਆਉਣ ਕਾਰਨ CETP ਦੇ ਰਿਜ਼ਲਟ ਖ਼ਰਾਬ ਹੋਣਾ

ਸ੍ਰੀ ਮਾਨ ਜੀ ਬੇਨਤੀ ਇਹ ਕਿ ਸਾਡੇ CETP 50mld ਪਲਾਂਟ ਵਿੱਚ ਇੱਕ ਸਾਲ 10 ਡੇਅਰੀਆ ਦਾ ਗੋਬਰ ਅਤੇ ਗੋਬਰ ਵਾਲਾ ਆ ਰਿਹਾ ਹੈ। 4 ਡੇਅਰੀਆ ਮਾਹਵੀਰ ਕੰਪਲੈਕਸ, 3 ਡੇਅਰੀਆ ਜਸਵਾਲ ਕੰਪਲੈਕਸ, 3 ਡੇਅਰੀਆ ਗੀਤਾਂ ਨਗਰ ਹਨ ਅਸੀਂ ਇਹਨਾਂ ਦੀ ਪਹਿਲਾਂ ਵੀ ਕਾਰਪੋਰੇਸ਼ਨ ਨੂੰ ਸਕਾਇਟ ਕਰ ਚੁੱਕੇ ਹਾਂ।

ਸਤਿਕਾਰ ਯੋਗ ਕਾਰਪੋਰੇਸ਼ਨ ਕਮਿਸ਼ਨਰ ਸਾਹਿਬ ਸਕਾਇਟ ਕਰਨ ਤੋਂ ਬਾਅਦ ਕਾਰਪੋਰੇਸ਼ਨ ਦਿਖਾਵੇ ਲਈ ਸੂਠੀ ਮੁਠੀ ਕਾਰਵਾਈ ਕਰ ਦਿੰਦੀ ਹੈ।

ਕਹਿਣ ਦਾ ਭਾਵ ਸਕਾਇਟ ਤੋਂ ਬਾਅਦ ਕਾਰਪੋਰੇਸ਼ਨ ਸਵੇਰੇ ਨੂੰ ਡੇਅਰੀਆ ਦੇ ਪਾਣੀ ਦੇ ਕੁਨੈਕਸ਼ਨ ਕੱਟ ਦਿੰਦੀ ਅਤੇ ਸ਼ਾਮ ਆਪਣੇ ਆਪ ਹੀ ਜੋੜ ਦਿੰਦੀ ਹੈ।

ਅਸੀਂ ਇਸ ਤਰ੍ਹਾਂ ਦੀ ਕਾਰਵਾਈ ਤੋਂ ਦੁਖੀ ਹੋ ਕੇ ਵਿਧਾਨ ਸਭਾ ਕਮੇਟੀ ਅੱਗੇ ਗੋਬਰ ਦਾ ਮੁੱਦਾ ਚੁੱਕਿਆ ਹੈ। ਮੌਕੇ ਉਤੇ ਰਾਜਸਭਾ ਮੈਂਬਰ ਸਾਹਿਬ, ਹਲਕਾ ਵਿਧਾਇਕ ਸਾਹਿਬ, ਅਤੇ ਅਫਸਰ ਸਹਿਬਾਨ ਨੂੰ CETP ਉਤੇ ਗੋਬਰ ਦੇ ਢੇਰ ਦਿਖਾ ਦਿੱਤੇ ਹਨ

ਸਾਨੂੰ ਰਾਜਸਭਾ ਮੈਂਬਰ ਸਤਿਕਾਰਯੋਗ ਵਾਤਾਵਰਨ ਪ੍ਰੇਮੀ ਸੰਤ ਸੀਚੇਵਾਲ ਸਾਹਿਬ ਅਤੇ ਮਜ਼ਹੂਦਾ ਵਿਧਾਇਕ ਹਲਕਾ ਪੂਰਬੀ ਸਤਿਕਾਰਯੋਗ ਦਲਜੀਤ ਸਿੰਘ ਗਰੇਵਾਲ ਭੋਲਾ ਜੀ ਨੇ ਡੇਅਰੀਆ ਦੇ ਗੋਬਰ ਅਤੇ ਗੋਬਰ ਵਾਲੇ ਪਾਣੀ ਨੂੰ ਬੰਦ ਕਰਵਾਉਣ ਦੀ ਭਰੋਸਾ ਦਿੱਤਾ

ਉਸ ਤੋਂ ਬਾਅਦ ਸਾਨੂੰ ਆਪ ਜੀ ਦਾ ਪੱਤਰ ਨੰਬਰ 2683/ACE/08m/B3 ਮਿਤੀ 8-6-2023 ਨੂੰ ਮਿਲਿਆ ਹੈ।

ਕਿਰਪਾ ਕਰਕੇ ਸਾਰੀਆਂ ਡੇਅਰੀਆ ਨੂੰ ਪੱਕੇ ਤੌਰ ਤੇ ਬੰਦ ਕੀਤਾ ਜਾਵੇ ਜੀ। ਡੇਅਰੀਆ ਦੇ ਗੋਬਰ ਅਤੇ ਗੋਬਰ ਵਾਲੇ ਪਾਣੀ ਨੂੰ ਬੰਦ ਹੋਣ ਤੋਂ ਬਾਅਦ ਹੀ ਸਾਡੇ ਪਲਾਂਟ ਦੀ ਮਸ਼ੀਨਰੀ ਖ਼ਰਾਬ ਹੋਣ ਤੋਂ ਬੱਚ ਸਕਦੀ ਹੈ ਅਤੇ CETP ਦੇ ਪਾਣੀ ਦੇ ਰਿਜ਼ਲਟ ਹੋਰ ਚੰਗੇ ਆਉਣਗੇ ਜੀ

Kamal Dev Chohan

ਆਪ ਜੀ ਦਾ ਵਿਸ਼ਵਾਸ ਪਾਤਰ
ਕਮਲ ਚੋਹਾਨ ਡਾਇਰੈਕਟਰ
ਪੰਜਾਬ ਡਾਇਰ ਐਸੋਸੀਏਸ਼ਨ
ਤਾਜਪੁਰ ਰੋਡ

ਲੁਧਿਆਣਾ

To

Rajya Sabha Member and Environment lover Respected Sant Seechewal ji

MLA Halka East Sardar Daljit Singh Garewal Bhola ji

Commissioner Municipal Corporation, Ludhiana

Chairman Punjab Pollution Board, Patiala

Chief Engineer Ludhiana

Senior Environmental Engineer

Ludhiana-ZO-2

Subject -- 50 crore rupees due to dung and water containing dung in the CETP 50mld plant from 10 dairies Damage to the machinery and damage to the results of CETP due to the inflow of dung and water containing dung.

Sir Maan ji request that in our CETP 50mld plant 10 dairies dung and dung are coming in a year. 4 Dairies Mahvir Complex 3 Dairies Jaswal Complex 3 Dairies

Geet Nagar, we have provided them to the corporation before.

After reporting to the honorable corporation commissioner sir, the corporation takes false action for show.

That is to say, after the complaint, the Corporation disconnects the water connections of the dairies in the morning and connects them automatically in the evening.

We are saddened by this kind of action and have raised the issue of dung before the Legislative Assembly Committee. On the occasion, Rajya Sabha Member, Constituency MLA, and officer Sahibaan were shown heaps of dung on CETP.

We were misled by Rajya Sabha member, respected environmentalist Sant Seechewal Sahib and Majuda MLA Constituency East, Reverend Daljit Singh Grewal Bholaji to stop the dung and dung water of dairies.

After that we have received your letter No. 2683/ACE/08m/B3 dated 8-6-2023.

Please close all dairies permanently. Only after the dung and dung water of the dairies is stopped, our plant machinery can be avoided and the CETP water results will be better.

Your Faithfully

Kamal Chauhan Director

Punjab Dyers Association

Ludhiana.

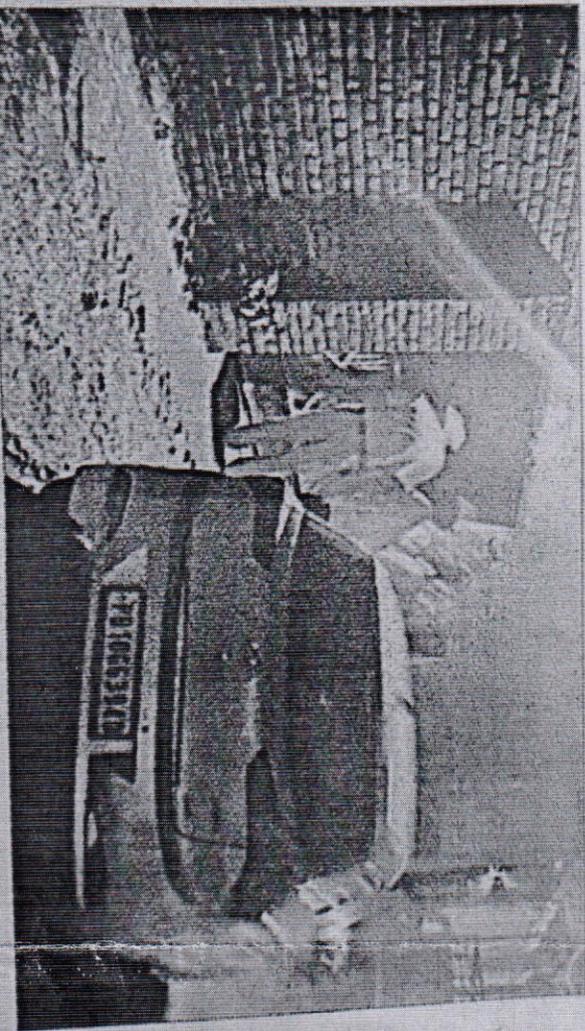
Answer R-7/3
कयूर टंकर ने इस परिवार समेत रात का बंधक बना लिया। इस बात का

डेयरी संचालक अवैध ढंजा से जोड़ रहा था सीवर कनेक्शन, पुलिस में शिकायत

पंजाब डायर्स एसोसिएशन ताजपुर रोड काणेबादियों की है शिकायत

सखेरा न्यूज/दीपक

1060 लुधियाना, 3 सितंबर: सीवर में पशुओं का डिस्चार्ज डालने वाले डेयरी संचालकों पर निगम की सखी ढीली पड़ गई है। डेयरी संचालकों की ओर से फिर से सीवर में अवैध ढंजा से कनेक्शन जोड़ने की शिकायतें सामने आने लगी हैं। ताजा मामला ताजपुर रोड पर जायसवाल कॉन्लेक्स का है, जहां एक डेयरी संचालक की ओर से शनिवार देर रात पंजाब डायर्स एसोसिएशन ताजपुर रोड की सीवर लाइन के साथ कनेक्शन जोड़ने की कोशिश की गई। एसोसिएशन की शिकायत पर मामला पुलिस के पास पहुंच गया है। एसोसिएशन के पदाधिकारी बॉबी जितल



डाइंग एसोसिएशन की शिकायत पर ताजपुर रोड पर मौका देखने पहुंचे पुलिस मुलाजिम।

तथा कमल चौहान बताते हैं कि डाइंग यूनियंस का पानी ट्रीट करने के लिए अलगा से सीवर लाइन डाली गई है। इस सीवर लाइन में डिस्चार्ज डालने का अधिकार सिर्फ ताजपुर

रोड डाइंग यूनियंस के पास ही है। परंतु जायसवाल कंपलेक्स तथा महावीर डाइंग कंपलेक्स के आसपास सटी आबादी की ओर से अवैध तरीके से अपना डिस्चार्ज इस लाइन में जोड़ दिया गया है। हालांकि एसोसिएशन की शिकायत पर निगम की ओर से कुछ समय पहले डेयरियों के सीवर कनेक्शन काट दिए थे लेकिन शनिवार की देर रात जायसवाल डाइंग कॉन्लेक्स के निकट एक डेयरी संचालक की ओर से फिर से अपने पशुओं डिस्चार्ज डाइंग यूनियंस के सीवर में डालने के लिए कनेक्शन जोड़ा जा रहा था। समय रहते यह मामला डाइंग एसोसिएशन के सदस्यों को पता चल गया तो पुलिस में शिकायत की गई। पुलिस ने मौका देख काम बंद करवा दिया है लेकिन कार्रवाई के लिए शिकायत अभी पुलिस के पास विचाराधीन है।

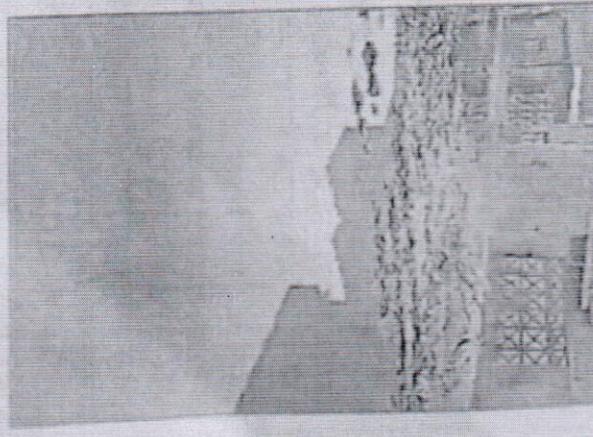
कर युवा पीढ़ी को बर्बाद कर रहे हैं।
दरसेरी की पुलिस ने संयुक्त रूप से उक्त
प्राणियों का प्राण रक्षक कार्य में
फिर या नशा तस्करी बंद कर दे।
विभाग को मुहैया कराई गई थी,
श्री. लेकिन पंजाब में ब्राह्मणों के

पी.डी.ए. ने लेबर को साश्वत लेबर किर्या जिनाम के खिलाफ प्रदर्शन

■ डेयरी संघालकों ने एरेशन सड़क पर छोड़ा पानी, लेबर हो रही बीमार

रुपियाना, 9 अगस्त (यम) :
पंजाब डायर्स एसोसिएशन (पी.डी.ए.) ने लेबर को साश्वत लेबर युग्म को नगर निगम के खिलाफ प्रदर्शन किया। उन्होंने नगर निगम के खिलाफ महावीर जैन कॉलोनी में नारेबाजी की।

उन्होंने कहा कि डेयरी वाले संरक्षण महावीर जैन कॉलोनी की सड़क पर गंदा पानी छोड़कर लोगों को बीमार कर रहे हैं। इस वजह से उनके यूनियनों में काम करने वाली सारी लेबर बीमार पड़ चुकी है। कोई भी काम पर नहीं आ रहा है। उन्होंने कहा कि इसके लिए सीधे तौर पर निगम ही जिम्मेदार है। इसके अलावा पंजाब पॉल्सुशन कंट्रोल बोर्ड भी उन पर कोई कार्रवाई नहीं कर रहा है।
पी.डी.ए. के डायरेक्टर कमल चौहान ने बताया कि पिछले दिनों उनकी सिकायत पर डेयरी वालों



निगम के खिलाफ प्रदर्शन करते पंजाब डायर्स एसोसिएशन के सदस्य और लेबर तथा (दाएं) महावीर जैन कॉलोनी की सड़कों पर बिछाया गया पानी।
के चालान काटे गए थे। साथ ही विभाग के इंस्पेक्टर ने आकर डेयरी वालों के सौंवरज कनेक्शन काट दिए थे, क्योंकि ये अपना गोबर ताजपुर रोड सो.इ.टी.पो. में सीधे गिरा रहे थे और इस वजह से सो.इ.टी.पो. को जो खतरा पैदा हो गया था। साथ ही बुराहा नाला भी प्रदूषित हो रहा है। उन्होंने कहा कि अब डेयरी वाले संरक्षण बटमाशी पर उतर आए हैं। उन्होंने महावीर जैन कॉलोनी की गलियों में ही गंदा पानी फेंकना शुरू कर दिया है। इसे बहुत ज्यादा पानी जमा होने के कारण डेगू और मलेरिया की बीमारी होने लगी है। यहां तक कि लोगों का रास्ते से निकलना मुश्किल हो गया है। बटवू से लोगों का जीना दुश्वार हो गया है।
उन्होंने कहा कि इन इलाकों में उनकी लेबर रहती है, जोकि बीमारियों की चपेट में आ गई है। उन्होंने कहा कि बीमार होने के चलते वो काम पर नहीं आ पा रहे। इससे उन्हें अपने यूनियन चलाने मुश्किल हो गए हैं। इस मौके पर राजिंदर पुरी, नीरज शर्मा, बिलकराज देरी, मोश कुमार, राजू मौरा आदि

लुधियाना भास्कर

महावीर जैन कॉलोनी में डाइंग का पानी सड़कों पर आने का मामला

सीवर से अवैध कनेक्शन जोड़ने वालों की पुलिस को दी कंप्लेंट

केमिकल युक्त पानी की वजह से इलाके में बदबू के चलते बुरा हाल

भास्कर न्यूज़ | लुधियाना

पहले 4 डेयरी वालों का कटवा चुके हैं कनेक्शन

ताजपुर रोड पर महावीर जैन कॉलोनी में पिछले 10 दिन से डाइंगों का पानी ओवरफ्लो होने के मामले में सीवरेंज से अवैध कनेक्शन जोड़ने वालों की शिकायत पुलिस को दी गई है। इसे लेकर पंजाब डाइंग एसोसिएशन (पीडीए) ने सख्ती से एक्शन लिया है। उन्होंने पुलिस प्रशासन और पंजाब प्रदूषण नियंत्रण बोर्ड (पीपीसीबी) को शिकायत भेजी है। शिकायत में उन्होंने लिखा है कि गंदा पानी सड़कों पर छोड़े जाने से यहां से आने-जाने वाले सभी कारोबारियों और आम जनता को समस्या से दो-चार होना पड़ रहा है। उन्होंने कहा कि केमिकल युक्त पानी की वजह से इलाके में बदबू के चलते बुरा हाल है। इसलिए गंदा पानी सड़क पर छोड़ने वाले आरोपियों पर सख्ती कार्रवाई की जानी चाहिए।

पीडीए के डायरेक्टर कमल चौहान ने बताया कि 72 करोड़ की लागत से सीईटीपी प्लांट लगाया गया है। इसके अतिरिक्त हर डाइंग यूनिट को पानी साफ-सुथरा करने के लिए 2 लाख रुपए महीना बिल आता है। कुछ दिन पहले भी उन्होंने जायसवाल कॉम्प्लेक्स के डेयरी वालों की भी पुलिस में शिकायत की थी। उसका पानी भी ओवरफ्लो होकर आ रहा था और पीडीए की सीवरेंज लाइन में चोरी-छिपे कनेक्शन डाला था। इसके अलावा चार और डेयरी वालों ने सीवरेंज में कनेक्शन जोड़ा रखा था। सभी का कनेक्शन पुलिस प्रशासन को साथ जाकर कटवाया गया। अब महावीर जैन कॉलोनी में कुछ फैक्टरी वालों ने सीवरेंज का कनेक्शन पीडीए की तरफ से डाली सीवरेंज लाइन में जोड़ा हुआ है। इस कारण पानी ओवरफ्लो होने की वजह से सड़क पर आ गया है। उन्होंने बताया कि पुलिस प्रशासन को उनके खिलाफ शिकायत दे दी है। जल्द ही उनके कनेक्शन काटकर उन पर पर्चा दर्ज करवाएंगे। इस संबंध में जब



4 सितंबर को भास्कर ने उठाया था मामला

एसीपी गुरदेव सिंह से पूछा तो उन्होंने बताया कि शिकायत आ गई है। उन्होंने पीपीसीबी अफसरों को शिकायत भेज दी है, वो ही इस पर कार्रवाई करेंगे।

Answer R7/4

33 dyeing units in city get sewer disconnection notices

TIMES NEWS NETWORK

Ludhiana: After cutting sewer connections of dyeing units that were part of the common effluent treatment Plant (CETP) at Tajpur Road and Focal Point from the mainline of the corporation, civic officials are now focusing on scattered dyeing units. Municipal authorities have issued notices to disconnect sewer connections of 33 scattered dyeing units, of which 26 are from industrial areas. In the notices, the MC has asked dyeing units concerned to refrain from dumping discharge of their respec-

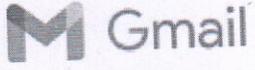
tive dyeing units into the corporation's sewer. Dyeing unit operators have been given time to get sewer connections of their respective factories disconnected on their own within 15 days. Civic officials have warned that if these connections are not snapped in the time frame specified, MC staff will take action.

The 33 scattered dyeing units are those which have not been able to become a part of the CETP to treat water from their factories. They have been repeatedly asked to either join the CETP or choose one of the options of

zero liquid discharge (ZLD). The last deadline ended in March 2023.

Punjab Pollution Control Board (PPCB) issued a letter to the municipal corporation a few months ago to disconnect sewer connections of scattered dyeing units. However, ruling party leaders are pleading for relief on behalf of the dyeing entrepreneurs.

MC officials and elected representatives were in the process of identifying land for the establishment of a CETP for scattered dyeing units in the industrial area but the proposal is in limbo.



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(no subject)

1 message

Sun, Jul 23, 2023 at 3:39 PM

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श्रीमान /श्रीमती जी

50 MLD Cstp plant के सिर्फ टॉयलेट का पानी एसटीपी प्लांट की हौदी में जाता है। कारपोरेशन और पीपीसीबी की टीम हमारे प्लांट पर पिछले एक डेढ़ साल से रोजाना आते जाते रहते हैं।

पहले कभी भी मंसिपल कारपोरेशन और पीपीसीबी के अफसरों ने इस लाइन कि कभी भी कोई आपत्ती दर्ज नहीं कराई लेकिन वह अब इसका विरोध कर रहे ।

हमने कारपोरेशन को बोल दिया है कि एक-दो दिन में टॉयलेट की सीवरेज की लाइन का कनेक्शन तोड़ देंगे।

इस सीवरेज लाइन के अलावा हमारी कोई और सीवरेज लाइन एसटीपी की हौदी में नहीं जाती। म्युनिसिपल कारपोरेशन के 10 -15 लोग दो-तीन दिन पहले बिना किसी सूचना के हमारे प्लांट में जेसीबी और अन्य खुदाई का सामान लेकर आ गए। पोलूशन कंट्रोल बोर्ड के अफसर भी उनके साथ मौजूद थे।

कारपोरेशन हमारे प्लांट में खुदाई करवाना चाहती थी ।

हमने उनकी कार्रवाई का विरोध किया और एतराज जताया कि हमारे प्लांट में जगह-जगह अंडर ग्राउंड सीवरेज की लाइनें , सेंसर की तारे और केबल बिछी हुई है ।

खुदाई से हमारे प्लांट के नुकसान और बंद होने का खतरा है। हमने उनको बोला की अगर हमारा सीईटीपी प्लांट बंद हुआ तो हमे अपनी ताजपुर रोड की तमाम डाइंग यूनिट्स बंद करनी पड़ेगी।

इसलिए हमने उनको खुदाई करने की इजाजत नहीं दी हमने उनको सीईटीपी प्लांट में खुदाई के लिए पहले सरकारी परमिशन लाने के लिए बोला।

हमने उस समय पीपीसीबी और मंसिपल कारपोरेशन के अफसरों को मैनूअल जांच करवा दी थी। हम मंसिपल कारपोरेशन के इस प्रेस नोट और कार्रवाई का विरोध करते हैं।

बाँबी जिंदल 9357850500

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डायरेक्टर्स, पंजाब डायर्स एसोसिएशन 50 MLD CETP PLANT , ताजपुर रोड लुधियाना।